

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

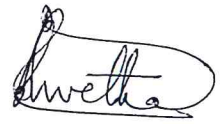
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/215 & 216/CAA/2017
NAME OF THE TRANSFEROR : VIJAS INFRASTRUCTURES PVT LTD
NAME OF THE TRANSFEREE : OTTAPATH PROJECTS & DEVELOPERS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. TK BHASKAR
VIKRAM .P. JAIN
SHWETHA VASUDEVAN

Counsel for the
Petitioners



ORDER

Counsel for the applicant present and made his submissions. Heard. Order is reserved.

sd/-
S Vijayaraghavan
Member (Technical)

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc